



\$~1, 24, 25, 44 & 45

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CM(M) 1868/2024 & CM APPLs. 8868/2024, 8870/2024

PARAS SEASONS HAVENS PVT LTD. Petitioner

Through: Mr. Sukumar Pattjoshi, Sr. Advocate
with Mr. Jasdeep Singh Dhillon,
Mr. Yugantar Singh Chauhan and Mr.
Ram Krishna Rao, Advocates.

versus

GANESH DUTT PANDEY & ORS. Respondents

Through: Mr. Akshay Srivastava and Mr.
Alankrit Bhatnagar, Advocates for R-
1 to 17.

(24)

+ W.P.(C) 7912/2023 & CM APPLs. 30541/2023, 30542/2023

NBCC INDIA LIMITED Petitioner

Through: Mr. Sukumar Pattjoshi, Sr. Advocate
with Mr. Vipul Ganda, Ms. Amodini
Raina, Ms. Snigdha Pal, Mr. Jasdeep
Singh Dhillon, Mr. Yugantar Singh
Chauhan and Mr. Ram Krishna Rao,
Advocates.

versus

RANDHIR SINGH REDHU AND ORS. Respondents

Through: Mr. Nitish Banka, Mr. Lakshya
Manchanda, Ms. Chetna Mourya, Mr.
Aadesh Panjabi and Ms. Kritika
Singh, Advocates for R-1 to 4 and 7
to 101.
Mr. Sanchit Seth, Mr. Nikhil
Sehrawat, Mr. Devbrat and Mr.



Lakhan, Advocates for R-5 and 6.
Mr. Harish Vaidyanathan Shankar,
CGSC with Mr. Srish Kumar Mishra,
Mr. Alexander Mathai Paikaday, Mr.
Krishnan V., Advocates.

(25)

+ W.P.(C) 10474/2023 & CM APPLs. 40599/2023, 53857/2023

JAIPRAKASH ASSOCIATES LTD. Petitioner

Through: Mr. Sukumar Pattjoshi, Sr. Advocate
with Mr. Tenzen Tashi Negi,
Advocates.

versus

NAMESHWAR PRASAD JAIN THROUGH HIS LEGAL
REPRESENTATIVE MR. ATUL JAIN Respondent

Through: Mr. Pratik Kumar Chakma and Mr.
Anish Agarwal, Advocates.
Mr. Harish Vaidyanathan Shankar,
CGSC with Mr. Srish Kumar Mishra,
Mr. Alexander Mathai Paikaday, Mr.
Krishnan V., Advocates.

(44)

+ W.P.(C) 15361/2023 & CM APPL. 61625/2023

M/S RUPAREL ESTATES (I) PVT. LIMITED & ANR.

.... Petitioners

Through: Mr. Sukumar Pattjoshi, Sr. Advocate
with Mr. Bhaskar Nayak and Mr.
Ram Krishna Rao, Advocates.

versus

MANSINGH S PATANKAR Respondent

Through: Respondent in-person.

(45)

+ W.P.(C) 15510/2023 & CM APPL. 62114/2023



AVIVA LIFE INSURANCE COMPANY INDIA LIMITED

..... Petitioner

Through: Mr. Bikram Bhattacharya and Ms.
Archana Lakhotia, Advocates.

versus

THE REGISTRAR, NATIONAL CONSUMER DISPUTES
REDRESSAL COMMISSION & ORS. Respondents

Through: Mr. Nand Kishore Lahoti, Advocate.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

28.02.2024

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1. Since the issue raised in the present petitions is pending consideration before the Apex Court in Civil Appeal No.3743/2023, list after the disposal of the Civil Appeal No.3743/2023.
2. Liberty is granted to the Petitioner to inform the executing court that the issue as to whether the order suffers from the vice of *coram non judice* is pending before the Apex Court and the consumer forum must not take any steps to overreach the issue pending before the Apex Court and this Court.
3. In case the Respondents take any steps which will have the effect of overreaching the issue pending before the Court, the Petitioner is at liberty to approach this Court.
4. List on 16.07.2024.

SUBRAMONIUM PRASAD, J

FEBRUARY 28, 2024

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